## NATIONAL COMPANY LAW TRIBUNAL SÍNGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/54/2017

IN

PETITION NUMBER

: CP/515/IB/2017

NAME OF THE TRANSFEROR

: SUMMER INDIA TEXTILES MILLS PVT LTD

NAME OF THE TRANSFERRE

: STATE BANK OF INDIA

UNDER SECTION

: 7 RULE 4

S.No. Name (in Capital)

Represented by

Signature

PJ SRI GANESH

Mr. Madhridl

tor 2nd Respect

## ORDER

Counsels for both the parties are present. Mr. Prabhakaran, Chief Financial Officer of the Corporate Debtor present and he is directed to allow 10 guards appointed by the RP to guard the property of the Corporate Debtor and 10 guards of the Corporate Debtor already working will serve till further order. The compliance affidavit shall be submitted by the Chief Manager of the Corporate Debtor on next date of hearing. Put up on 15.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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